GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2598
ANSWERED ON:31.08.2007
DEMOLITION WITHIN 300 METERS OF RIVER YAMUNA
Khaire Shri Chandrakant Bhaurao

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any proposal to demolish all constructions in Okhla within 300 metres of river Yamuna;
- (b) if so, the details thereof;
- (c) whether Usha Mehra Committee has given recommendation in this regard;
- (d) if so, the main recommendation of Usha Mehra Committee;
- (e) the action taken to implement Usha Mehra Committee report in this regard; and
- (f) the action taken by the Government to rehabilitate the affected people?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(e): Delhi Development Authority (DDA) has reported that Delhi High Court, on the recommendation of Justice (Retired) Usha Mehra Committee, has directed in WP (C) Nos. 2112/2002 & 689/2004 to remove unauthorized structures within 300 metres from the edge of river Yamuna. In compliance of Court orders, DDA has so far removed about 11,000 jhuggies from Yamuna bed.

The Government of NCT of Delhi have filed a review petition to the above orders in respect of Okhla area. The Union of India have also filed an affidavit to bring on record the factual position as regards the status of regularization of unauthorized colonies in Delhi.

(f): As per the policy of the Government, eligible jhuggi dwellers are given alternative plots.